

Centres as detailed below are functioning in Jamnagar District:—

(i) Primary Health Centres with attached Rural Family Welfare Centres.	9
(ii) Rural Sub-Centres	73
(iii) Up-graded Sub-Centres	3
(iv) Urban Family Welfare Centres.	10
(v) Urban Family Welfare Centre attached to Post Partum Centre.	
Total:	96

(b) & (c). Additional Sub-Centres in the rural areas are to be opened by the State Government under the Minimum Needs Programme under State Plan. 300 additional urban Family Welfare Centres (Type I and Type II) will be opened in the country as whole during 1980-81 based on 1971 Census population. State of Gujarat will also be allowed to open additional Centres on the basis of backlog of requirement based on population. Further break-up of the Centres districtwise will be decided by the State Government. Plans for 1981-82 in this regard, will be finalised only towards the end of 1980.

Building of extra Sheds under Kharagpur Division

413. SHRI HANNAN MOLLAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any proposal to build extra sheds at Chengail Station Platform under Kharagpur Division;

(b) if so, when these will be constructed;

(c) whether Government have received proposals for the construction of roads from Chengail Station to Chackasi; and

(d) if so, what is the fate of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIFF): (a) and (b). A proposal for the provision of a hundred feet long shed on the island platform has been approved and this work is expected to be completed by March, 1981.

(c) and (d). No such proposal has been received. Railway's responsibility is to provide approach roads only within their boundary. There is already an approach road to the station within the railway boundary at Chengail.

State-wise unemployed Persons

414. SHRI HANNAN MOLLAH: Will the Minister of LABOUR be pleased to state:

(a) the number of registered unemployed in the country, State-wise; and

(b) the percentage of employment through the Employment Exchanges?

THE MINISTER OF TOURISM & CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) Information is furnished in the statement attached.

(b) During the year 1979, registrations and placements effected through the Employment Exchanges were 6127.2 thousands and 466.3 thousands respectively. The percentage of placements to registrations during the year was 7.6.

Statement
(Figures in thousands)

States	Number of job-seekers on live Register of Employment Exchanges as on 31st December 1979
1	2
1 Andhra Pradesh	1237.1
2 Assam	319.2
3 Bihar	1998.6
4 Gujarat	420.4
5 Haryana	325.7
6 Himachal Pradesh	119.4
7 Jammu & Kashmir	52.7
8 Karnataka	553.9
9 Kerala	1204.2
10 Madhya Pradesh	737.5
11 Maharashtra	1119.7
12 Manipur	88.1
13 Meghalaya	10.3
14 Nagaland	4.3
15 Orissa	429.6
16 Punjab	407.6
17 Rajasthan	338.4
18 Sikkim*	
19 Tamilnadu	987.6
20 Tripura	70.8
21 Uttar Pradesh	1407.6
22 West Bengal	2082.1
UNION TERRITORIES	
1 Andaman & Nicobar Islands	8.0
2 Arunachal Pradesh*	

1	2	
3 Chandigarh	52.8	
4. Dadra & Nagar Haveli*		
5. Delhi	281.4	
6. Goa	25.2	
7. Lakshadweep	4.4	
8. Mizoram	15.3	
9. Pondicherry	32.0	
All India Total		14933.9

NOTE: 1. *No employment Exchange is functioning in these States/Union Territories.

2. Excludes figures in respect of University Employment Information and Guidance Bureaux except for Delhi and Maharashtra.

Employment through the Employment Exchanges

415 SHRI HANNAN MOLLAH Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal for making employment in all the Central Government concerns through employment exchanges;

(b) whether this policy would be extended to all non-Governmental employments; and

(c) if not, the reasons therefor?

THE MINISTER OF TOURISM & CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) Under existing instructions, recruitment in Central Government Undertakings against posts carrying pay scales the maximum of which do not exceed Rs. 800 per month is required to be made through Employment Exchanges.

(b) and (c). There is no proposal to extend this policy to employment in the private sector as there are legal and administrative difficulties in doing so.